SHRI DINFN BHATTACHARYYA Kindly hear me and then give your ruling.

MR SPEAKER Please do not make it a daily practice. I do not allow it. Anything that you say without my permission will not go on record. I will not allow anything without previous notice

## SHRI DINEN BHATTACHARYYA \*\*

MR. SPFAKER Please do not make it a daily habit

## SHRI DINEN BHATTACHARYYA \*\*

MR SPEAKER You are not here to do anything against the rules

SHRI DINEN BHATTACHARYYA \*\*

SHRI RAM DEO SINGH (Maharajganj) \*\*

MR SPEAKER Anything of which I have no notice will not be allowed. I his is not to go on record. He is speaking without my permission

SHRI DINFN BHATTACHARYYA \*\*

SHRIPK DEO (Kalahandı) \*\*

SHRI RAM DEO SINGH \*\*

12.30 Hrs

## PAPERS LAID ON THE TABLE

REVIEWS AND ANNUAL REPORTS OF THE MINING AND ALLIED MACHINERY CORPN LTD THE TRIVENI STRUCTURALS LTD, AND THE BHARAT HEAVY PLATE AND VESELS LTD

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) On behalf of Shri Mohan Kumaramangalam, I beg to lay on the Table a copy each of the fellowing papers (Hindi and English

versions) under sub-section (1) of section 619A of the Companies Act, 1956.

- (1) (i) Review by the Government on the working of the Mming and Allied Machinery Corporation Ltd Durgapur, for the year 1969-70,
- (11) Annual Report of the Mining and Allied Machinery Corporation Limited, Durgapur, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, [Placed in Library, See No LT-662/71]
- (2) (1) Review by the Government on the working of the Trivem Structurals Limited for the year 1969-70.
- (ii) Annual Report of the Friveni Structurals Limited for the year 1969-70 along with the Audited Accounts and the comments of the Comptiolier and Auditor General thereon [Placed in Library See No LT-663/71]
- (3) (i) Review by the Government on the working of the Bhaiat Heavy Plate and Verssels Limited Visakhapatnam, for the year 1969-70
- (11) Annual Report of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library, See No. LT-664/71.]

Notification under Essential Commodities Act, 1955

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURAL (SHRI SHER SINGH) I beg to lay on the Table a copy of Notification No. G S.R., 969 (Hindi and English versi-

<sup>\*\*</sup>Not recorded.